

Government of India
Ministry of Finance
Department of Economic Affairs
Budget Division

New Delhi, dated: January 31, 2022

(EXTRAORDINARY PART I--Section-1)

NOTIFICATION

Auction for Sale (Re-issue) of Government Securities (GS)

F.No.4(3)-B(W&M)/2021: Government of India hereby notifies sale (Re-issue) of the following Government Securities:

Name of the Security	Date of Original Issue	Original Tenure (yy-mm-dd)	Date of Maturity	Auction Basis	Auction Method	Notified Amount (in ₹ Crore)
4.56% GS 2023	Nov. 29, 2021	02-00-00	Nov. 29, 2023	Price	Uniform	2,000
5.74% GS 2026	Nov. 15, 2021	05-00-00	Nov. 15, 2026	Price	Uniform	6,000
6.67% GS 2035	Sept. 13, 2021	14-03-02	Dec. 15, 2035	Price	Uniform	9,000
6.99% GS 2051	Nov. 15, 2021	30-01-00	Dec. 15, 2051	Price	Multiple	7,000

Gol will have the option to retain additional subscription up to ₹2,000 crore each against one or more security/ies mentioned above. The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification'). The Securities will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 as per the terms and conditions specified in the General Notification F.No.4(2)-W&M/2018, dated March 27, 2018 issued by Government of India.

Allotment to Non-competitive Bidders

2. The Government Securities up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (Annex).

Place and date of auction

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai-400 001 on **February 04, 2022**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **February 04, 2022**. The non-competitive bids should be submitted between **10.30 a.m. and 11.00 a.m.** and the competitive bids should be submitted between **10.30 a.m. and 11.30 a.m.**

When Issued Trading

4. The Securities will be eligible for "When Issued" trading in accordance with the guidelines issued by the Reserve Bank of India.

Date of issue and payment for the Securities

5. The result of the auction shall be displayed by the Reserve Bank of India on its website (www.rbi.org.in) on **February 04, 2022**. The payment by successful bidders will be on **February 07, 2022 i.e. the date of re-issue**. The payment for the Securities will include accrued interest on the nominal value of the Securities allotted in the auction from the date of original issue/last coupon payment date to the date up to which accrued interest is due as mentioned in the table in para 6.

Payment of Interest and Re-payment of Securities

6. Interest will accrue on the nominal value of the Securities from the **date of original issue/last coupon** payment and will be paid half yearly. The Securities will be **repaid at par** on date of maturity.

Name of the Security	Coupon rate (%)	Date of Last Coupon payment	Date up to which accrued interest is due	Date of Coupon payments (month/date)
4.56% GS 2023	4.56	New Security	February 06, 2022	May 29 and Nov. 29
5.74% GS 2026	5.74	New Security	February 06, 2022	May 15 and Nov.15
6.67% GS 2035	6.67	Dec.15, 2021	February 06, 2022	June 15 and Dec.15
6.99% GS 2051	6.99	Dec.15, 2021	February 06, 2022	June 15 and Dec.15

By Order of the President of India


(Ashish Vachhani)
Joint Secretary to the Government of India